PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION


This change will come into effect in all records related to me.

Neyyattinkara,
4-6-2020.

KAVITHA T R

Gaz. No. 27/2020/DTP (Part IV).

NOTIFICATION


This change will come into effect in all records related to me.

Neyyattinkara,
8-6-2020.

SOUMIA V J
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunitha R. S, ‘Kavitha’, TC 20/60(2), GNRA-55, Shivalayam Road, Melarunnoor, Karamana P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 005, holder of S. S. L. C. Book No. 186940 with Register No. 39178 of March 1981; Birth Certificate with Registration No. 15/04, date of Registration 19-8-2004, issued by the Registrar of Births & Deaths, Kottiyoor Grama Panchayat; also known as Valsama Parasseriel in the Permanent Account No. BTXDV4363G issued from Income Tax Department, Government of India and known as Valsama Parasseriel in the Passport No. T 9901367, date of issue 14-10-2019, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Valsa.

This change will come into effect in all records related to me.


SUNITHA R. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Valsamma P P, Nandanam, House No. 126, 8th Lane, Krishna Nagar, Peroorkada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 005, holder of S. S. L. C. Book No. 186940 with Register No. 39178 of March 1981; Birth Certificate with Registration No. 15/04, date of Registration 19-8-2004, issued by the Registrar of Births & Deaths, Kottiyoor Grama Panchayat; also known as Valsama Parasseriel in the Permanent Account No. BTXDV4363G issued from Income Tax Department, Government of India and known as Valsama Parasseriel in the Passport No. T 9901367, date of issue 14-10-2019, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Valsa.

This change will come into effect in all records related to me.


VALSAMMA P P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saranya R. Chandran, ‘Sivapradasam’, Vattavila, T. C. 19/2257 (2), Thirumala P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 006, holder of S. S. L. C. Book No. 186940 with Register No. 39178 of March 2003; Higher Secondary Examination (Class XII) Certificate No. HSE 0040542 with Register No. 1528887 of March 2005, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Technology Degree Certificate No. 0169136 with Register No. 41503805/41503706/05406046 of June 2009, issued by the Vice-Chancellor, University of Kerala; Typewriting English Higher Examination Certificate Serial No. M 053925 with Register No. 20612/1998 of February 1998, issued from Board of Technical Examinations, Government of Kerala; Computer Data Entry Operation Course Certificate with Register No. 12521/97, issued from Shramik Vidyapeeth, Thiruvananthapuram; Diploma in Computer Applications Certificate No. 86269 with Register No. 716331, dated 18-9-2015, issued from Centre For Development of Imaging Technology (C-DIT), Thiruvananthapuram; Marriage Certificate with Registration No. 01644, date of Registration 18-12-2002, issued from Corporation of Thiruvananthapuram; Ration Card No. 1102050203 (Sl. No. 4), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram; Electoral Identity Card No. FVM1018118, dated 5-8-2000, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency; Employment Exchange Registration Identity Card with Registration No. W744/98, date of Registration 15-7-1997, issued from District Employment Exchange, Thiruvananthapuram; Driving Licence No. 1/3747/2014, dated 24-4-2014, issued by the ALA Thiruvananthapuram; Birth Certificate with Registration No. 348/2004, date of Registration 22-4-2004, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my daughter Meghana Subin; Birth Certificate with Registration No. 32996/2009, date of Registration 19-12-2009, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my son Meghanath S. B, also known as Sunitha Subin in the Permanent Account No. AYNPR8908B, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Sunitha Subin only consequent on my marriage.

This change will come into effect in all records related to me.

Thirumala,
10-6-2020.

SARANYA R. CHANDRAN
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Neethu V, Sooryakanthi, Thadatharikathu Veedu, Thennoor P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 563, holder of S. S. L. C. Certificate No. H 389154 with Register No. 516737 of March 2008, have embraced Christianity from Hindu, Pulaya Community vide Baptism Certificate dated 5-4-2011, issued from Seventh day Adventist Church, Sooryakanthy, with the same name. Hereafter I will be a member of Christian, Pulaya Community.

This change will come into effect in all records related to me.

Nedumangad,
15-6-2020. Neethu V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ratheesh Kumar S, Sivakrishna Bhavan, House No. 373, Alappuzha Junction, Kallambalam P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 605; holder of Standard X-Equivalency Certificate No. AF 146740 with Register No. 215445 of September 2013; Senior Secondary Examination Certificate with Roll No. 090012143076, dated 1-11-2016, issued by the Chairman, National Institute of Open Schooling, Government of India; Marks Statement of Senior Secondary School Examination with Roll No. 090012143076, dated 6-6-2016, issued by the Director, National Institute of Open Schooling, Government of India; Migration Cum Transfer Certificate with Roll No. 090012143076, dated 6-6-2016, issued from National Institute of Open Schooling, Government of India; Equivalence Certificate No. Acd/Spc (1)/47246/2016/HSE(EQ)-1, dated 23-11-2016, issued from Directorate of Higher Secondary Education, Thiruvananthapuram; Permanent Account No. DGTPR6282M, issued from Income Tax Department, Government of India; Driving Licence No. 16/6847/2012, dated 25-9-2012, issued by Asst. LA, Attingal; Permanent Account No. AFFPU6118P, issued from Income Tax Department, Government of India; Ration Card No. 1171033736 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; have changed my name as Nandan S K.

This change will come into effect in all records related to me.

Varkala,
2-6-2020. Ratheesh Kumar S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unnikuttan M, Chettiyantevila Veedu, Anakunnam, Pallickal P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 604; holder of S. S. L. C. Certificate No. G 632357 with Register No. 139542 of March 2007; Higher Secondary Examination Certificate No. HSE A 140209 with Register No. 5037658 of March 2009, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Technology under Mechanical Engineering Certificate No. 0314669 with Register No. 40308803/09427048, dated 5-2-2014, issued by the Vice Chancellor, University of Kerala; Degree of Master of Technology in Mechanical Engineering with specification in Production Engineering Certificate No. TCR16MEPE18, dated 24-11-2018, issued by the Vice Chancellor, APJ Abdul Kalam Technological University; Electoral Identity Card No. AKE0449926, issued on 20-9-2015, issued by the Electoral Registration Officer, Varkala Constituency; Driving Licence No. 16/6847/2012, dated 25-9-2012, issued by Asst. LA, Attingal; Permanent Account No. AFFPU6118P, issued from Income Tax Department, Government of India; Ration Card No. 1171033736 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; have changed my name as Unnikrishnan M.

This change will come into effect in all records related to me.

Varkala,
19-6-2020. Unnikuttan M
NOTIFICATION

I, Vikraman M, Shilpa Bhavan, Kizhakke Puthen Veedu, Amboori, Amboori P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 505, do hereby notify for the information of all authorities concerned and the public that my minor daughter Shilpa V S, holder of School Certificate dated 1-6-2020 with Admission No. 13900, date of Admission 31-5-2017, issued by the Headmistress, St. Thomas HSS, Amboori; and another minor daughter Veena V S, holder of School Certificate dated 1-6-2020 with Admission No. 13537, date of Admission 30-5-2015, issued by the Headmistress, St. Thomas HSS, Amboori; and my minor son Visakh V S, holder of School Certificate dated 1-6-2020 with Admission No. 14213, date of Admission 22-5-2019, issued by the Headmistress, St. Thomas HSS, Amboori; have embraced Hinduism from Christian Cheramar Community vide Suddhi Certificate No. 28816/2020, dated 4-6-2020, issued from Aryasamaj, Thiruvananthapuram, with the same name respectively. Hereafter they will be the members of Hindu Cheramar Community.

This change will come into effect in all records related to them.

Amboori,
8-6-2020.

— Vikraman M

NOTIFICATION

I, Rajan F, Bless Me House, House No. 934, Choozhattukotta, Malayam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my Extract of Admission Register with Admission No. 9743, date of Admission 22-5-1978, issued by the Principal, Government VHSS, Malayinkil; is corrected as SIUC Christian Nadar vide Certificate No. A5/5898/20/DDis., dated 4-6-2020, issued from Aryasamaj, Thiruvananthapuram, with the same name respectively. Hereafter they will be the members of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Kattakada,
8-6-2020.

— Rajan F

NOTIFICATION

I, Biju C, Paradise, Randu Road, East Kallada P. O., Kollam Taluk, Kollam District, Pin-691 502, do hereby notify for the information of all authorities concerned and the public that I, Biju C, Kuzhivila Puthen Veedu, P H C Road, VP X/433, Vilappilsala P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 543; holder of Extract of Admission Register with Admission No. 6340, date of Admission 16-7-1981, issued from Government Boys H S, Chalai; Permanent Account No. DJDPB0438N, issued from Income Tax Department, Government of India; Electoral Identity Card No. YUC0749333, dated 3-6-2020, issued by the Electoral Registration Officer, Kattakada Constituency; have changed my name as Sanjuponnu.C and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
5-6-2020.

— Biju C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jayakumari. P, Rahul Bhavanam, Pochamkonam Ezhukone P. O., Kollam District, Pin-691 505, holder of S. S. L. C. Book No. D 631527 with Register No. 259918 of March 1984 known as Jayakumary in the Ration Card No. 1208088029 issued on 27-12-2018 by the Taluk Supply Officer, Kottarakkara in Election Identity Card No. LXC 140488 dated 27-3-2001 issued by the Electrol Registration Officer Neduvathoor LA Constituency known as Prasanna Kumari in the Employees Provident Fund Scheme 1952 subscriber’s Annual Statement Account No. KR/KLM/0001267/000/0001786 issued by the Regional Provident Fund Commissioner and also known as Prasannakumari in the Kerala Cashew Workers Relief and Welfare Board Membership No. 02/04/02/1069 issued by the Chief Executive Officer Kerala Cashew Worker Relief and Welfare Board is one and the same person. Hereafter I will be known by the name Jayakumari. P only.

This change will come into effect in all records related to me.

Kollam,
26-2-2020.

— Jayakumari. P

NOTIFICATION

I, Bijukumar C, Paradise, Randu Road, East Kallada P. O., Kollam Taluk, Kollam District, Pin-691 502, do hereby notify for the information of all authorities concerned and the public that I, Bijukumar C, Kuzhivila Puthen Veedu, P H C Road, VP X/433, Vilappilsala P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 543; holder of Extract of Admission Register with Admission No. 6340, date of Admission 16-7-1981, issued from Government Boys H S, Chalai; Permanent Account No. DJDPB0438N, issued from Income Tax Department, Government of India; Electoral Identity Card No. YUC0749333, dated 3-6-2020, issued by the Electoral Registration Officer, Kattakada Constituency; have changed my name as Sanjuponnu.C and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
14-5-2020.

— Bijukumar C
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Salini. T, Anivilasam, Vadakkumkurakizhakk, Umayanalloor P. O., Kollam District, Pin-691 589, holder of Extract of School Admission Register with Admission No. 8004 date of Admission 24-5-1993 issued by Headmaster, Thazhuthala Muslim UP School, Kottiyam, Kollam, in the Kerala Cashew Workers Relief and Welfare Fund Board, Identity Card with Membership No. 1020040913 issued by the Chief Executive Officer, Kerala Cashew Workers Relief and Welfare Fund Board Kollam, in the Birth Certificate of my minor daughter Adithya. S with Registration No. 5137/2010 date of Registration 28-5-2010 issued by the sub Registrar of Births and Deaths Kollam Corporation, known as Sreedevi in the Ration Card No. 1207094161 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kollam, in the Electoral Identity Card No. KCW2380251 dated 23-10-2002 issued by Electoral Registration Officer, Eravipuram LA Constituency in the Birth Certificate of my minor son Adithyan. A with Registration No. 12309 date of Registration 16-11-2004 issued by the Registrar of Births and Deaths Kollam Corporation known as Salini in the Employee Provident Fund Scheme 1952 Subscribers Annual Statement of Account for the year 2016-17 with Account Number KR/KLM/0001491/00A/0001985 issued by the Regional Provident Fund Commissioner and also known as Shalini. T in the ESI Card IP No. 4805347935 issued from the Employees State Insurance Corporation, New Delhi is one and the same person. Hereafter I will be known by the name Sreedevi only.

This change will come into effect in all records related to me.

Kollam,
27-2-2020. S ALINI. T

Gaz. No. 27/2020/DTP (Part IV).

NOTIFICATION


This change will come into effect in all records related to me.

Karunagappally,
19-3-2020. S EENATH B EEVI. A

NOTIFICATION


This change will come into effect in all records related to me.

Karunagappally,
19-3-2020. S HAJIHAN. J
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Achu M S
Akhill Bhavan, Venmanoor, Anakkootooor P. O., Neduvathoor, Kottarakkara Taluk, Kollam District,
Pin-691 501, holder of S. S. L. C. No. F467022 with Register No. 497485 of March 2006; in the Higher
Secondary Examination (Class XII) Certificate No. HSE053992 with Register No. 4058232 of March 2008;
in the Mechanical Engineering Diploma Certificate No. 0040811 with Register No. 88021463 of April 2011
dated 25-6-2011 issued by the Joint Controller of Technical Examinations (Kerala), State Board of Technical
Education, Govt. of Kerala; in the Degree of Bachelor of Technology under Mechanical Engineering Certificate No. 0340253 with Register No. 40308805/10416067 of April 2014 issued by the Vice Chancellor, University of Kerala;
in the Birth Certificate with Registration No. 2057/1989 date of Registration 20-9-1989 issued by the Sub Registrar of Births & Deaths, Kottarakkara Grama Panchayat; in the Marriage Certificate No. 5258/2016 with Registration No. 133/2016 date of Registration 25-8-2016 issued by the Assistant LA Ernakulam; in the PAN Card No. FXEPS8294C issued from Income Tax Department, Govt. of India, and as
known as Indirabai in the Pension Payment Order No. 30674005, dated 2-11-2005, issued from the Office of the Accountant General (A & E) Kerala, Thiruvananthapuram; known as Indirabai in the Electoral Identity Card No. KL/16/105/216319, dated 26-8-1998, issued by the Electoral Registration Officer, Thiruvalla Municipality; known as Indira Rajan in the Passport No. N 7898903, dated 14-3-2016, issued by Passport Officer, Thiruvananthapuram; Birth Certificate with Registration No. 1466/1983, date of Registration 20-9-1983, issued by the Registrar of Births & Deaths, Thiruvalla Municipality, of my daughter Athira Rajan; is one and the same person. Hereafter I will be known by the name Indira Bai P V only.

This change will come into effect in all records related to me.

Neduvathoor,
17-3-2020.

ACHU M S

NOTIFICATION

I, Gopakumar. G, Gopi Bhavanam, Manchalloor, Pathanapuram P. O., Pathanapuram Taluk, Kollam District,
Pin-689 695, do hereby notify for the information of all authorities concerned and the public that my Community

This change will come into effect in all records related to me.

Pathanapuram,
20-3-2020.

GOPAKUMAR. G
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joseph P. S., Pallikkathara House, Pulikuttissery P. O., Kottayam Taluk, Kottayam-686 015, holder of Extract of School Admission Register with Admission No. 3391, date of Admission 24-5-1966, issued by Headmaster, St. George L. P. S., Vallyad and also known as Kunjukunju Vava in the Ration Card No. 1523117934 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28770/2020, dated 14-1-2020, issued from Aryasamaj, Trivandrum with the name Kunjukunju Vava. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Kunjukunju Vava only.

This change will come into effect in all records related to me.

Pulikuttisserry, 18-1-2020.

JOSEPH P. S.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kamarul Nazeema, Konickal House, Ettumanoor P. O., Kottayam Taluk, Kottayam, Pin-686 631, holder of S. S. L. C. Book (Duplicate) No. BJ 731830 with Register No. 242313 of March 1995, Marriage Certificate with Registration No. 311/2017, date of Registration 28-3-2017, issued by Marriage Registrar, Kottayam Municipality, in the Birth Certificate of my son Alsam. K. Anvar with Registration No. 242313 of March 1995, issued by Regional Passport Officer, Cochin, in the S. S. L. C. of my son Alsam. K Anvar with No. T470572, Register No. 518180 of March 2018, and known as Nazeema Anwar in the Extract of School Admission Register of my daughter Amjatha. K Anwar with Admission No. 2323, date of Admission 30-5-2015, issued by principal, SFS Public School & Junior College, Ettumanoor and also known as Nazeema in the Election Identity Card No. FPD 1738798, dated 22-9-2007, issued by Electoral Registration Officer, Ettumanoor LA Constituency, PAN Card No. ATJKP6991Q, issued from Income Tax Department, Govt. of India, in the Birth Certificate of my daughter Amjatha. K. Anvar with Registration No. 1176/07, date of Registration 21-3-2007, issued by Registrar of Birth & Deaths and Secretary, Arpookara Grama Panchayat is one and the same person. Hereafter I will be known by the name Nazeema Anwar only consequent on my marriage.

This change will come into effect in all records related to me.

Ettumanoor, 28-5-2020.

KAMARUL NAZEEMA

NOTIFICATION

I, Thomas Mathew, Kalappurackal House, Kizhaparayar P. O., Meenachil Taluk, Kottayam, Pin-686 636, do hereby notify for the information of all authorities concerned and the public that my minor son Aivy Thomas, holder of Birth Certificate with Registration No. 2691/2005, date of Registration 16-12-2005, issued by Registrar of Births and Deaths, Municipal Office, Pala, Extract of School Admission Register with Admission No. 7669, date of Admission 30-5-2015, issued by Headmaster, KTJM High School, Idamattom, Ration Card No. 1527076165 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil have changed his name as Ivin Thomas.

This change will come into effect in all records related to him.

Kizhaparayar, 19-5-2020.

THOMAS MATHEW

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, James Johny, Ambalathumkal House, Monippally P. O., Meenachil Taluk, Kottayam, Pin-686 636, holder of All India Secondary School Examination 2007 Marks Statement S. No. SSE/2007/087765 with Roll No. 4131948 of May 2007, issued from Central Board of Secondary Education, Delhi, All India Secondary School Examination 2007 Certificate with S. No. SSE/2007/432090, Roll No. 4131948 of May 2007, issued from Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE A 138347 with Register No. 5133989 of March 2009, issued from Board of Higher Secondary Examination, Thrivunanthapuram, Birth Certificate with Registration No. 207, date of Registration 15-2-1991, issued by Registrar of Births & Deaths, Ettumanoor Grama Panchayat, Ration Card No. 1527036820 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil and also known as James Johny Ambalathamkal in the PAN Card No. BLAPA5225R, issued from Income Tax Department, Govt. of India, Driving Licence No. 35/1524/2009, dated 8-5-2009, issued by Asst. L.A Palai is one and the same person. Hereafter I will be known by the name James Johny Ambalathumkal only.

This change will come into effect in all records related to me.


JAMES JOHNY
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Antony V. M., Varikkadu House, Kottamury P. O., Thrickodithanam, Changanacherry Taluk, Kottayam, Pin-686 105, holder of Extract of School Admission Register with Admission No. 3557, date of Admission 31-5-1965, issued by Headmistress, St. Joseph’s U. P. S., Kayalpuram and also known as Antappan in the Election Identity Card (Duplicate) No. KMJ0946087, dated 18-7-2009, issued by Electoral Registration Officer, Changanacherry L.A Constituency, Ration Card No. 1524004648 (Sl. No. 3), dated 16-5-2019, issued by Taluk Supply Officer, Changanacherry is one and the same person. Hereafter I will be known by the name Antony V. M only.

This change will come into effect in all records related to me.

Kottamury, 30-1-2020. ANTONY V. M

NOTIFICATION


This corrections will come into effect in all records related to her.

Thokkupara, 3-6-2020. HENRY THOMAS J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saranya P. S., Kallampillil House, Arikuzha P. O., Thodupuzha Taluk, Idukki, Pin-685 608, holder of S. S. L. C No. 053626 with Register No. 331977 of March 2003 issued From Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 037453 with Register No. 1625991 of March 2005 issued from Board of Higher Secondary Examination, Government of Kerala, Post Graduate Diploma in Computer Application Certificate Register No. 34101 dated 11-8-2008 issued from, Information Technology Education Council, Thiruvananthapuram, Marriage Certificate No. 4349/2016 dated 21-11-2016 with Registration No. 227/2016 date of Registration 21-11-2016 issued by Health Inspector & Local Registrar of Marriages(Common) Angamaly Municipality, Electoral Identity Card No. NJG0003533 dated 20-9-2008 issued by the Electoral Registration Officer, Idukki LA Constituency, in the Birth Certificate with Registration No. 134/2018 date of Registration 24-4-2018 issued From Vazhathope Grama Panchayat, of my minor daughter Layana Bijoy also known as Mariamma in the Pre-primary Teacher Training Certificate with Register No. 2899 of April 2011 issued by KCWS, Kannur, In the Ration Card No. 1674017544 (at Sl. No. 5) issued by Taluk Supply Officer, Idukki, is one and the same person. Hereafter I have changed my name as Anitha Bijoy consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Arikuzha, 11-6-2020. SARANYA P. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariamma George, Manavalan House, Chapanpoo North, Angamaly (S) P. O., Ernakulam District, Pin-.683 573, holder of S. S. L. C No. 053626 with Register No. 331977 of March 2003 issued From Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 037453 with Register No. 1625991 of March 2005 issued from Board of Higher Secondary Examination, Government of Kerala, Post Graduate Diploma in Computer Application Certificate Register No. 34101 dated 11-8-2008 issued from, Information Technology Education Council, Thiruvananthapuram, Marriage Certificate No. 4349/2016 dated 21-11-2016 with Registration No. 227/2016 date of Registration 21-11-2016 issued by Health Inspector & Local Registrar of Marriages(Common) Angamaly Municipality, Electoral Identity Card No. NJG0003533 dated 20-9-2008 issued by the Electoral Registration Officer, Idukki LA Constituency, in the Birth Certificate with Registration No. 134/2018 date of Registration 24-4-2018 issued From Vazhathope Grama Panchayat, of my minor daughter Layana Bijoy also known as Mariamma in the Pre-primary Teacher Training Certificate with Register No. 2899 of April 2011 issued by KCWS, Kannur, In the Ration Card No. 1674017544 (at Sl. No. 5) issued by Taluk Supply Officer, Idukki, is one and the same person. Hereafter I have changed my name as Anitha Bijoy consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Angamaly, 28-5-2020. MARIAMMA GEORGE
NOTIFICATION

I, Suresh A V, D-1, KSEB Quarters, 110 KV Sub Station, Kadavanthra P. O., Ernakulam Taluk, Ernakulam District, Pin-682 020, do hereby notify for the information of all authorities concerned and the public that my minor son Maanas R Suresh, holder of School Certificate with Admission No. 7119, dated 25-5-2020, issued by the Principal, Bhavan’s Vidya Mandir, Girinagar, Kochi; Birth Certificate with Registration No. 1918/2008, date of Registration 22-1-2008, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; also known as Maanas in the Ration Card No. 1733071014 (Sl. No. 2) dated 15-3-2017, issued by Taluk Supply Officer, Kochi; and known as Maanas Raji Suresh in the Passport No. P8244645, date of issue 15-3-2017, issued from Regional Passport Office, Cochin; is one and the same person. Hereafter I have changed his name as Maanas Adiyodi.

This change will come into effect in all records related to him.

Kadavanthra,
1-6-2020. S URESH A V

NOTIFICATION

I, Sindhu V S, residing at Padannezhath House, VMRRA-159, Kottaram Road, Vaduthala P. O., Kochi-682 023, Ernakulam District, Kerala State, now employed as Senior Clerk in Kadamakudy Grama Panchayat, Pizhala P. O., do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered as Hindu-V ysia in my S. S. L. C. Book No. F  105425 with Register No. 439942 of March 1994 is corrected as Hindu-Vaniyan vide Community Certificate No. SR. No. 4938/2020/A7/K.Dis., dated 27-2-2020 issued by Tahsildar, Kanayannur Taluk.

This correction will come into effect in all records related to me.

Vaduthala,
23-3-2020. SINDHU V S

NOTIFICATION

I, Shilu Mariam Cherian, 32/2600, Kalarickal House, NH-47, Palarivattom P. O., Ernakulam District, Pin-682 025, do hereby notify for the information of all authorities concerned and public that my minor daughter Daniela Leela Benjamin, holder of Birth Certificate with Registration Entry No. 104, date of Registration 7-7-2004 issued from the Registrar London Borough of Havering and School Certificate with name Daniela Susan Koruth, Admission No. 2253 having date of Admission 8-4-2013 issued by the Principal, Gregorian Public School, Kochi and Passport No. P0466088 issued on 27-4-2016 by Regional Passport Officer, Regional Passport Office, Kochi and known as Daniela in the Ration Card No. 1732035831 (at Sl. No. 4) dated 15-3-2017 issued by CRO, Ernakulam, is one and the same person. Hereafter I have changed her name as Daniela Leela Benjamin.

This change will come into effect in all records related to her.

Thirumudikunnu,
22-1-2020. SHILU MARIAM CHERIAN

NOTIFICATION

I, Rosy V. C., Mattekadan House, Koratty East P. O., Thirumudikunnu Desam, Chalakudy Taluk, Thrissur District, Pin-680 308, holder of Extract of School Admission Register with Admission Number 5227 date of Admission 24-5-1974 issued by Headmaster, HMLPS Thirumudikunnu, Thrissur District, known as Rosily in the Election Identity Card Number KL/10/061/312391 dated 9-12-1998 issued by Electoral Registration Officer, Chalakudy L.A. Constituency also known as Rosily Lawrence in the Ration Card Number 1875107218 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy is one and the same person. Hereafter I will be known by the name Rosily only.

This change will come into effect in all records related to me.

Thirumudikunnu,
22-1-2020. ROSY V. C.

NOTIFICATION

I, Mamookoya, Mahasranginakam, Agali P. O., Palakkad District, Pin-678 581, holder of Extract of School Admission Register with Admission No. 1823, date of Admission 26-6-1955 issued by the Headmaster, Govt. U. P. School Kundungal, Calicut, as Mamukoya in the Election Identity Card No. LZG1480086 dated 24-2-2001 issued by the Electoral Registration Officer, Mannarkkad LA Constituency, in the Ration Card No. 194903177 dated 15-3-2017 (Sl. No. 4) issued by the Taluk Supply Officer, Mannarkkad, also known as M. S. Baba in the Extract of School Admission Register of my son Shamsudeen V. with Admission No. 3538, date of Admission 20-5-1983 issued by the Headmaster, Kallur New U. P. School, Mattanur, and as Baba Mahasranginkam in the Passport of my son Shamsudeen Vattappoyil with Passport No. J 6869721 issued on 30-5-2011 by the Assistant, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Mamookoya only.

This change will come into effect in all records related to me.

Agali,
7-2-2020. MAMOOKOYA
NOTIFICATION


This change will come into effect in all records related to me.

Karingarapully, 7-5-2020. P V Rohit

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pathumma. P., Moothedath House, Karalmanna Post, Ottappalam Taluk, Palakkad District, Pin-679 506, holder of School Admission Register Extract with Admission No. 4417, date of Admission 22-5-1990, of D. U. H. S. S., Thootha, also known as Habeeba in the Electoral Identity Card No. IWB0655464, dated 9-1-2016, issued by the Electoral Registration Officer, Shornur Constituency, and in the Ration Card No. 1948211321 (Sl. No. 1), issued by the Taluk Supply Card No. 22-11-2019 issued by the Regional Passport Officer, Regional Passport Office, Cochin, in the Certificate of Competency as First Mate of a Foreign-Going Ship No. IFO-21808 issued from D. G. Shipping, Mumbai, and as Veedu, Rohit Parambil in the Indian Seafarer Identity Document No. C 31183406 dated 22-11-2019 issued from D. G. Shipping, Chennai is one and the same person. Hereafter I have changed my name as Habeeba. P.

This change will come into effect in all records related to me.


NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sarika P S, Pallath House, House No. 61/15, Kumaranallur Post, Pattambi Taluk, Palakkad District, holder of S. S. L. C. No. H 100366 with Register No. 265507 of March 2008, Electoral Identity Card No. UBT0232181, dated 7-1-2012, issued by Electoral Registration Officer, Thrithala and in the Ration Card No. 1976056066 dated 15-3-2017, issued from Taluk Supply Office, Pattambi, have embraced Islam from Hindu-Arayan Community. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Kumaranallur, 28-5-2020. Sarika P S
NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Noufira T, Mangattuparamban House, Thachanna, Maithra P. O., Areacode Via, Ernad Taluk, Malappuram District, Pin-673 639, holder of S. S. L. C. B No. 182407 with Register No. 546526 of March 2001, entered in the Birth Certificate of my minor daughter Rifa M P Registration No. 460/2009, date of Registration 20-3-2009, issued by the Registrar of Birth & Deaths, Kuzhimanna Grama Panchayat, in the Marriage Certificate No. C/217 dated 22-10-2016, issued by the Secretary, Farooq Juma Masjid Mahallu Committee, Ernahimavu, Kozhikode, also known as Noufira in the Election Identity Card No. ZGR0047159 issued on 11-2-2009 by the Electoral Registration Officer, Ernad LA Constituency, in the Ration Card No. 2051063722 (Sl. No. 7) issued on 15-3-2017 by the Taluk Supply Officer, Ernad, entered in the Birth Certificate of my minor daughter Fathima Fida. M. P (Registration No. 39/07, date of Registration 30-1-2007, issued by the Registrar of Births & Deaths, Areacode Grama Panchayat, entered in the Birth Certificate of my minor daughter Hiba Fathima M P. Registration No. 305/2013, date of Registration 22-2-2013 issued by the Registrar of Births & Deaths, Secretary, Kuzhimanna Grama Panchayat, Extract of School Admission Register of my minor daughter Rifa M P (Admission No. 15074, date of Admission 28-5-2019 issued by the Headmaster, GUPS Moorkanad, Urangattiri) and known as Noufira Thenchiriparamb in the Passport No. P3703547 issued on 25-11-2016 by the Passport Officer, Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Noufira Kambalavan.

This change will come into effect in all records related to me.

Maithra.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jishad. K. P, Al-Falaq House, Kodinatumukku, Olavanna P. O., Kozhikode Taluk, Kozhikode District, Pin-673 122, holder of School Admission Extract with Admission No. 237, date of Admission 23-5-1969 issued by Headmaster, SDMLP School, Kalpetta North, also known as Jishad Kizhakkum Parambil in the Ration Card No. 2262044532 dated 15-3-2017 issued by the Taluk Supply Officer, Vythiri, is one and the same person. Hereafter I have changed my name as Dawood Ibn Sulaiman.

This change will come into effect in all records related to me.

Olavanna.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Balasubramanian. T., Theduvil House, Thiruhridaya Nagar, Kalpetta North, also known as Subramaniyan in the Ration Card No. 2262044532 dated 15-3-2017 issued by the Taluk Supply Officer, Vythiri, is one and the same person. Hereafter I have changed my name as Subramaniyan. T.

This change will come into effect in all records related to me.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Leneesha M, Mundakkel Kolgappara Post, Krishnagiri, Sultan Bathery Taluk, Wayanad, Pin-673 591, holder of Transfer Certificate Serial No. 06/2015-16, Admission No. 1802/1994 issued from G. H. S. School Ambalamoola the Nilgiris, Pin-643 240, also known as Swapna Mankunnal Mohanan in the Passport No. N1586020 date of issue 11-8-2015 issued by Passport Officer, Passport Office, Kozhikode and as Swapna in the Ration Card No. 2263057055 dated 15-3-2017 issued by the Taluk Supply Officer, Sultan Bathery, is one and the same person. Hereafter I have changed my name as Swapna M. M only.

This change will come into effect in all records related to me.

Sulthan Bathery, 17-3-2020. LENEESHA M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby Smitha K. K, Alakapuri, I. I. H. T. - Kizhunna Road, P. O. Kizhunna, Kannur District, Pin-670 007, holder of S. S. L. C. No. C 097662 with Register No. 26558 of March 1982, as Smitha in the Ration Card No. 2366019333 (Sl. No. 1) dated 19-3-2019 issued by the Taluk Supply Officer, Kannur, as Smitha Janardhanan in the PAN Card No. AJFPJ9771K issued from Income Tax Department, Govt. of India, and as K. Shantha in the Duplicate Discharge Book of my husband Janardhanan K. V (Service No. 097175-B) issued on 3rd February 1997 by the Bureau of Sailors, Mankhurd, Bombay, and as K. K. Smitha in the one and the same Certificate No. 46190107, dated 27-2-2020 issued by Village Officer, Edakkad Village Office.

This change will come into effect in all records related to me.

Thottada, 20-5-2020. BABY SMITHA K. K

NOTIFICATION

I, Shaima K., Kurunthazha House, Pookoth Kottaram, Taliparamba P. O., Kannur District, Pin-670 141, do hereby notify for the information of all authorities concerned and the public that my minor son Daksh Dharmik P. V., holder of Extract of School Admission Register with Admission No. 3854, date of Admission 20-4-2015 issued by the Principal, Chinmaya Vidyalaya, Taliparamba, Birth Certificate with Registration No. 378/2006, date of Registration 17-11-2006, issued by the Registrar of Births & Deaths and Special Grade Secretary, Pappinissери Grama Panchayat, also known as Daksh Dharmik Puthiya Veettil in the Passport No. R6065839 issued on 23-5-2018 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed his name as Daksh Krishna.

It is further notified that my minor daughter Vrishali Krishna P. V., holder of Extract of School Admission Register with Admission No. 3983, date of Admission 6-4-2016 issued by the Principal, Chinmaya Vidyalaya, Taliparamba, Birth Certificate with Registration No. 1766, date of Registration 3-7-2010, issued by the Registrar of Births, Deaths & Marriages, Cantonment Board, Cannanore, also known as Vrishali Krishna Puthiya Veettil in the Passport No. R6065328 issued on 23-5-2018 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed her name as Vrishali Krishna.

The above changes will come into effect in all records related to them.

Taliparamba, 3-2-2020. SHAIMA K.